



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2832 of 2025 in Comp. App. (AT) (Ins) No. 03 of 2024	Vinodkumar Mahasukhbhai Thaker Vs. Kurlon Limited & Anr.	Honey Satpal	Aaditya Vijay Kumar Akshita Katoch-R1 Bhavya Jain
2.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar